

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
REVISED CAUSE LIST FOR 01/05/2019 (WEDNESDAY)**

<b>S.No.</b>	<b>File No.</b>	<b>Case Particulars</b>	<b>Purpose</b>
1	644	Shivnarayan and three others, Agar Malwa	Amended petition & arguments
2	645	Devi Singh s/o Lal Singh, Agar Malwa	Amended petition & arguments
3	646	Geeta Bai d/o Devji, Agar Malwa	Arguments
4	657	Harish Gupta, Zirakpur (Punjab)	Arguments

*Be uploaded*